

13

[Extract from the Chd. Admn Gaz., (Extra.), dated the 20th May, 1998]

274

CHANDIGARH ADMINISTRATION

EDUCATION DEPARTMENT

Notification

The 19th May, 1998

The 20th May, 1998

No. 313-DPI-UT-S1-11(14)91.--In exercise of the powers conferred by proviso to Article 309 of the Constitution read with the Government of India, Ministry of Home Affairs, Notification, G.S.R. No. 3267, dated the 1st November, 1966; the Administrator, Union Territory, Chandigarh makes the following rules further to amend the Chandigarh Education Service (School Cadre) (Group 'C') Recruitment Rules, 1991, namely :--

- (1) These rules may be called the Chandigarh Education Service (School Cadre) (Group-C) Recruitment (Fourth amendment) Rules, 1998.
- (2) In the Chandigarh Education Service (School Cadre) (Group-C) Recruitment Rules, 1991, in the Schedule, against serial No. 3 :--
 - (a) Under Column No. 11, for the existing entries, under heading 'By Promotion' the following shall be substituted namely :--
 - (i) From amongst J.B.T. Teachers, Nursery Teachers and C&V Teachers (Drawing Teachers, PTI and Work Experience Instructors etc.) who possess B.A./B.Sc. Degree with required subject combination in the ratio of 70:15:15 respectively or such ratio as may be prescribed from time to time on the basis of the sanctioned cadre strength of the feeding cadres.
- (3) In the said Schedule, against Serial No. 4 :--
 - (a) Under Column No. 11, for the existing entries, against clause (1), the following shall be substituted namely :--
 - (i) By promotion from amongst J.B.T. Teachers and Nursery Teachers who possesses the requisite qualifications in the ratio of 80:20 respectively or such ratio as may be prescribed from time to time on the basis of the sanctioned cadre strength of the feeding cadres.
 - (ii) B.T./B.Ed.
- (4) In the said Schedule, under Column No. 11, for the existing entries under heading 'By transfer on deputation' against the posts mentioned at Serial No. 2, 3, 4, 5, 6 & 7, the following shall be substituted, namely :--

"From amongst the officials holding analogous post on regular basis in the State Government/Union Territory, Administrations.

ANURADHA GUPTA,
Education Secretary,
Chandigarh Administration.